

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
JOINT SITTING OF COURT NO. 1 & 2
CAUSE LIST (IN COURT NO. 1)

Date : 6th January, 2017
Time : 10.30 A.M.

HON'BLE MR. JUSTICE SWATANTER KUMAR
CHAIRPERSON

HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER

HON'BLE MR. BIKRAM SINGH SAJWAN
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
CASES OF COURT NO. 1			
FOR DIRECTION			
1.	Original Application No. 24/2011 (Civil Appeal No. 10312/2016)	Samir Mehta Vs. Union of India and others	Mr.Raj Panjwani, Sr.Adv., Mr.Ritwick Dutta & Mr. Rahul Choudhary, Advs. for the Applicant Ms. Panchajanya Batra Singh,Adv. for R- 1 Mr. Mukesh Verma, Adv. for R - 2 & 3 Mr. Roshan D. Souza & Mr. Preshit Surshe, Advs. for R – 4 Mr. Kavin Gulati, Sr. Adv. along with Mr. Avneesh Arputham, Adv. for R – 6 Mr. Sumit Goel & Mr. Lalit Chauhan, Advs. for R – 7 & 11 Mr. A. K. Prasad, Adv. for R – 8 Mr. Abhinav Vashist, Sr. Adv. along with Ms. Diya Kapur, Adv. for R-9 Mr.P.B. Suresh & Mr.Vipin Nair,Advs.for R-10 Mr. Harish V. Shankar, Adv. for R – 12 Mr. Utsav Sidhu, Adv. for R – 13 Mr. Anil Soni, AAG for State of Punjab Mr. Abhishek Yadav, Adv. for State of U.P. Mr. D. Bharthi Reddy, Adv. for State of UK Ms. Sreeparna Basaq & Mr. Tanuj Agarwal, Advs. for Parekh & Co. Mr. Abhay Pratap Singh, Adv. Mr. B. V. Niren, Adv. for Ministry of Home Affairs
2.	Execution Application No. 34/2016 IN Original Application No. 24/2011	Samir Mehta Vs. Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv. with Mr. Rahul Choudhary, Advs. for Applicant Ms. Panchanjanya Batra, Adv. for MoEF Mr. Mukesh Verma, Adv.
3.	Original Application No. 02/2017 (Earlier O.A. No.487/2014)	Madan Lal Vs. UOI & Ors.	Inspection Report filed by HPSPCB, Bilaspur
FOR ADMISSION			
4.	Original Application No. 07/2017	Ajay Kumar Singh Vs. Ministry of Environment Forest & Climate Change & Ors.	Mr. I. K. Kapila & Ms. Disha Singh, Advs. for Applicant
5.	Original Application No. 08/2017 (M.A. No. 07/2017)	Park View City Condominium Association Vs. M/s Bestech Business Tower & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant
6.	M.A. No. 14/2017 IN Original Application No. 479/2016	Parvesh Vs. Ministry of Environment, Forest and Climate Change & Ors.	Mr. S. A. Zaidi, Adv. for Applicant.

FOR COMPLETION OF PLEADINGS

7.	Original Application No. 145/2016	Society for Protection of Environment and Biodiversity (SPEnBIO) & Anr. Vs. Union of India & Ors.	Ms. Antima A Bazaz, Adv. for Applicant Mr. Om Prakash, Adv. for Mo Railway Mr. Krishna Kumar Singh, Adv. for R-2 Mr. B. V. Niren, Adv. Mr. Raj Kumar, Adv. for CPCB
8.	Original Application No. 306/2016 (M.A. No. 562/2016)	Social Action for Forest and Environment (SAFE) Vs. Union of India & Ors. (Earlier titled as D.K. Joshi Vs. Union of India & Ors.)	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Ms. Sakshi Popli, Adv. for MoEF Mr. B. V. Niren, Adv. Mr. Raj Kumar, Adv. for CPCB Mr. Pradeep Kumar Mishra, Adv. Mr. Abhishek Yadav, Adv. for State of UP Ms. Rachana Joshi Issar, Adv. for R-6 & 8 Mrs. Shoba, Adv. for R-10 Mr. J. M. Sharma, Sr. Adv. wih Mr. Ajit Sharma, Adv. Mr. A.D.N. Rao, Adv. for ASI
9.	Original Application No. 309/2016	Indian Council for Enviro-Legal Action (ICELA) Vs. Ministry of Environment, Forest & Climate Change & Ors.	Mr. M. C. Mehta & Ms. Katyayni, Advs. for Applicant Ms. Divya Prakash Pande, Adv. for MoEF Mr. B. V. Niren, Adv. for R-2 Mr. Raj Kumar, Adv. for CPCB Mr. Tarunvir Singh Khehar, Adv. Mr. Narender Pal Singh, Adv.
10.	Original Application No. 404/2016 (M.A. No. 758/2016, M.A. No. 920/2016, M.A. No. 1122/2016 & M.A. No. 12/2017)	Naresh Zargar Vs. Ministry of Environment & Forests&Anr.	Mr. Shreyas Dharmadhikari & Mr. Harmeet Singh Ruprah, Advs. for Applicant Dr. Abhishek Atrey, Adv. for R-1 Ms. Divya Prakash Pandey, Adv. for MoEF Mr. V. K. Shukla, Adv. for State of M.P.
11.	Original Application No. 471/2016	People for Education Research Scholarship and Outward Nutrition Vs. Union of India & Anr.	Mr. Anuj Chauhan, Adv. for Applicant Mr. Attin Shankar Rastogi, Adv. for MoEF Dr. Abhishek Atrey, Adv. for R-2 Mr. Raj Kumar, Adv. for CPCB
12.	Original Application No. 483/2016	Indian Council for Enviro-Legal Action & Ors. Vs. Jammu and Kashmir State Pollution Control Board & Ors.	Ms. Katyayni, Adv. for Applicant Mr. G. M. Kawoosa, Adv. for R-1 to 3 Ms. Alpana Poddar, Adv. with Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for CPCB
13.	Original Application No. 490/2016	Society for Protection of Environment and Biodiversity (SPEnBIO) Vs. Union of India & Ors.	Ms. Antima A Bazaz, Adv. for Applicant Mr. Balendu Shekhar, Adv. for R-1 Mr. Abhishek Yadav, Adv. for State of UP Mr. Raman Yadav, Adv. for GDA Mr. Rohit Raj CSachan, Adv. Ms. Reena Singh, AAG
14.	Original Application No. 491/2016	Jai Shakumabri Stone Crusher Vs. Central Pollution Control Board & Anr.	Mr. S. A. Zaidi, Adv. for Applicant Mr. Rajkumar, Adv. for R-1 Mr. Pradeep Kumar, Adv. for R-2 Mr. B. V. Niren, Adv. for CGWA Mr. Kalyan Dutt, Adv.
15.	Original Application No. 581/2016 (M.A. No. 1213/2016)	Mustak M. Kadri Vs. State of Gujrat & Ors.	Mr. A. Venkatesh & Mr. Sudipto Sircar, Advs. for Applicant Mr. Malik Nanavati, Adv. for State of Guj. Mr. Dhruv Pal, Adv. for Gujarat PCB Mr. Satyam Y Chhaya, Adv. for R-4 & 6 Mr. Parth H. Bhatt, Adv. for R-5 Mr. A. K. Prasad, Adv.

FOR HEARING

16.	Contempt Application No. 06/2016 IN O.A. No. 385/2015	Ram Sankar, Advocate Vs. Union of India & Ors.	Mr. Santhakumaran. A & Mr. Mayil Samy. K, Advs. for Applicant Ms. Deep Shikha Bharathi, Adv. for R-1 Mr. Rahul Verma, Adv. for R-2 Mr. Mukesh Verma, Adv. Mr. Vivek Singh, Adv.
17.	Execution Application No. 12/2016 in O.A. No. 118/2013	Vikrant Kumar Tongad Vs. Environment Pollution (Prevention Control) Authority & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Deep Shikha Bharathi, Adv. for R-2 Mr. Anil Soni & Mr. Naginder Beniwal, Advs. for R-3, Mr. Pradeep Misra & Mr. Daleep Kumar Dhayani, Advs. for R-4 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-5 & 6 Ms. Savitry Pandey, Adv. (Agriculture) Mr. B. V. Niren, Adv. for R-9 Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for CPCB Mr. Abhishek Yadav, Adv.
18.	Execution Application No. 14/2016 IN O.A. No. 176/2014	Atul Bhardwaj Vs. Himachal Pradesh Pollution Control Board & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Gaurav Kumar Bansal, Adv. for R-2 Mr. Suryanarayan Singh, AAG for HP Mr. Aditya Dhawan, Adv. for HPSEB Ltd.
19.	Original Application No. 161/2016 (M.A. No. 638/2016, M.A. No. 718/2016, M.A. No. 993/2016, M.A. No. 995/2016, M.A. No. 996/2016, M.A. No. 1093/2016, M.A. No. 1066/2016 & M.A. No. 1067/2016)	Dr. Amandeep Aggarwal Vs. State of Punjab & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. S. K. Bhattacharya, Amicus Curiae Mr. Anil Soni, AAG with Mr. Naginder Beniwal, Adv. for R-1 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 Mr. A.D.N. Rao & Mr. Sudipto Sircar, Advs. for R-6 Mr. S. B. Upadhayay, Sr. Adv. with Mr. Manish Kumar Saran, Adv. Mr. Saurabh Mishra, Adv. for DFCC Mr. D. Rajeshwar Rao, Adv. Mr. Amarjeet Kumar, Adv. Mr. Dhruv Pal, Adv. Ms. Aprajita Mukherjee, Adv. Mr. Ankur Sharma & Mr. A. R.Takkar, Advs.
20.	Original Application No. 162/2016 (M.A. No. 640/2016 & M.A. No. 994/2016, M.A. No. 1068/2016 & M.A. No. 1069/2016)	Peacock Environment & Wild Life Protection Society Vs. State of Punjab	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. S. K. Bhattacharya, Amicus Curiae Mr. Naginder Beniwal, Adv. for R-1 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 Mr. Anil Soni, AAG, State of Punjab Mr. A.D.N. Rao, Adv. for PCCB Mr. S. B. Upadhayay, Sr. Adv. with Mr. Manish Kumar Saran, Adv. Mr. Saurabh Mishra, Adv. for DFCC Mr. D. Rajeshwar Rao, Adv. Mr. Dhruv Pal, Adv. Ms. Aprajita Mukherjee, Adv.

21.	Original Application No. 645/2016 (Earliar O.A. No.331/2015)	National Green Tribunal Bar Association Vs. Sadar Khan	Mr. Raj Panjwani, Sr. Adv. & Mr. Rahul Choudhary, Adv. for Applicant Mr. Nasir Ahmed, Adv. for Noticee Mr. Daleep Kr. Dhyani, Adv. for R-2 Ms.D.Bharathi Reddy,Adv. for Uttarakhand Mr. Abhishek Yadav, Adv. for State of UP Mr. Mukesh Verma, Adv. for R-3 Mr. Pradeep Mishra, Adv. for UPPCB
22.	Original Application No. 646/2016 (Earliar O.A. No.332/2015)	National Green Tribunal Bar Association Vs. Jakir Hussain	Mr. Rahul Choudhary,Adv. for Applicant Mr. Nasir Ahmed, Adv. for Noticee
23.	Original Application No. 647/2016 (Earliar O.A. No.333/2015)	National Green Tribunal Bar Association Vs. Inder Kumar	Mr. Rahul Choudhary,Adv. for Applicant Mr. Nasir Ahmed, Adv. for Noticee
24.	Original Application No. 648/2016 (Earliar O.A. No.334/2015)	National Green Tribunal Bar Association Vs. Vinod Kumar	Mr. Rahul Choudhary,Adv. for Applicant Mr. Nasir Ahmed, Adv. for Noticee
25.	Original Application No. 649/2016 (Earliar O.A. No.335/2015)	National Green Tribunal Bar Association Vs. Suraj	Mr. Rahul Choudhary,Adv. for Applicant Mr. Nasir Ahmed, Adv. for Noticee
26.	Original Application No. 650/2016 (Earliar O.A. No.337/2015)	National Green Tribunal Bar Association Vs. Asif Hussain	Mr. Rahul Choudhary,Adv. for Applicant Mr. Nasir Ahmed, Adv. for Noticee
27.	Original Application No. 651/2016 (Earliar O.A. No.338/2015)	National Green Tribunal Bar Association Vs. Asif Hussain	Mr. Rahul Choudhary,Adv. for Applicant Mr. Nasir Ahmed, Adv. for Noticee
28.	Original Application No. 681/2016 (Earliar O.A. No.336/2015)	National Green Tribunal Bar Association Vs. Vinod Kumar	Mr. Rahul Choudhary,Adv. for Applicant Mr. Nasir Ahmed, Adv. for Noticee
29.	Original Application No. 628/2016	National Green Tribunal Bar Association Vs. Manoj Kumar (Noticee No. 104)	Mr. Rahul Choudhary,Adv. for Applicant Mr. Nasir Ahmed, Adv. for Noticee
30.	Original Application No. 629/2016	National Green Tribunal Bar Association Vs. Sonu (Noticee No. 105)	Mr. Rahul Choudhary,Adv. for Applicant Mr. Nasir Ahmed, Adv. for Noticee
31.	Original Application No. 652/2016 (Earliar O.A. No.340/2015)	National Green Tribunal Bar Association Vs. Akendra Kumar	Mr. Rahul Choudhary,Adv. for Applicant Mr. Pramod Kumar, Adv. for Noticee Mr. Abhishek Yadav, Adv. for State of UP Mr. Pradeep Misra, Adv. for UPPCB
32.	Original Application No. 653/2016 (Earliar O.A. No.344/2015)	National Green Tribunal Bar Association Vs. Narender Kumar	Mr. Rahul Choudhary,Adv. for Applicant Mr. Vikas Bakshi, Adv. for Noticee
33.	Original Application No. 654/2016 (Earliar O.A. No.345/2015)	National Green Tribunal Bar Association Vs. Narender Kumar	Mr. Rahul Choudhary,Adv. for Applicant Mr. Rakesh Kumar, Adv. for Noticee
34.	Original Application No. 655/2016 (Earliar O.A. No.346/2015)	National Green Tribunal Bar Association Vs. Narender Kumar	Mr. Rahul Choudhary,Adv. for Applicant Mr. Rakesh Kumar, Adv. for Noticee
35.	Original Application No. 656/2016 (Earliar O.A. No.347/2015)	National Green Tribunal Bar Association Vs. Narender Kumar	Mr. Rahul Choudhary,Adv. for Applicant Mr. Rakesh Kumar, Adv. for Noticee
36.	Original Application No. 657/2016 (Earliar O.A. No.351/2015)	National Green Tribunal Bar Association Vs. Narender Kumar	Mr. Rahul Choudhary,Adv. for Applicant Mr. Rakesh Kumar, Adv. for Noticee
37.	Original Application No. 510/2014	V. Senthil Kumar Vs. Union of India	Mr. Rajul Shrivastava, Adv. for Applicant Mr. Vishwendra Verma, Adv. for R – 1 Mr. Sumit Goel & Ms. Sanjana Ramachandran, Advs. for R-3, 4 & 8 Mr. Rajul Shrivastav, Adv. for R-9
38.	Original Application No.	Legal Aid Committee, NGT Bar	Mr. Raj Panjwani, Sr. Adv. along with

	147/2014 (M.A No. 436/2015)	Association Vs MoEF & Ors.	Mr. Gaurav Kumar Bansal, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for R – 1 Mr. A.K. Prasad, Adv. for R – 2 Mr. Sanjay Dewan, Adv. for R – 3 Mr. Balendu Shekar, Adv. for R-4 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R – 5 Mr. Abhishek Yadav, Adv. for R – 6 Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for State of Rajasthan Mr. D. N. Goburdhan, Adv. Mr. Mahesh Dutt Tripathi, Adv. for DCB
39.	Original Application No. 153/2014 (M.A No. 502/2014 & M.A. No. 1238/2015)	Indian National Trust for Art & Cultural Heritage Vs Govt. of NCT of Delhi & Ors.	Mr. Jayant Tripathi, Adv. for Applicant Ms. Purnima Maheshwari, Adv. for R-1&10 Mr. A.K. Prasad, Adv. for R – 2 & 6 Ms.Panchajanya Batra Singh,Adv. for R-4 Mr. B.V. Niren, Adv. for R - 5 Mr. D.N. Gobardhan, Adv. for R – 7 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-9 & 11 Mr. Rajiv Bansal & Mr. Dhruv Tamta, Adv. for DDA Mr. Krishna Kumar Singh, Adv. for MoEF
40.	Original Application No. 484/2014	Sushma Bisht Vs. State & Ors.	Mr. R.L.Chaudhary & Mr. H.R.Sidhu Mr. Anup Rattan, AAG & Mr. Vivek Singh Attri, Dy. AG for State of HP Mr. Varun Rana, Adv. for R-6 Mr. Abhay Kaushal, Adv. for R-8 Mr. Suryanarayana Singh, AAG, HP Mr. A. K. Prasad, Adv. for CWC
41.	Original Application No. 175(THC)/2013	Namita Maniktala Vs. State of H.P. & Ors.	Mr. Rajneesh Maniktala Mr.Suryanarayana Singh, Sr. AAG for State of Himachal Pradesh Mr. Shrawan Dogra, AG, Himachal Pradesh Mr. Vikas Malhotra, Adv. Mr. D. K. Thakur, Adv. for HPPCB Mr. T. S. Chouhan, Adv. Mr. Pawan Upadhyay, Adv. Mr. A. R. Takkar, Adv. Ms. P. B. Singh, Adv. Mr. Anand Sharma, Adv. Ms. Upasna Sharma, Adv.
42.	Original Application No. 436/2015 (M.A. No. 1012/2015)	Laxmender Singh Vs. State of H.P. & Ors.	Mr R.L.Chaudhary, HRSidhu Mr.Suryanarayana Singh, Sr. AAG for State of Himachal Pradesh Mr. Vikas Malhotra, Adv. Mr. D. K. Thakur, Adv. for HPPCB Mr. T. S. Chouhan, Adv. Mr. Pawan Upadhyay, Adv. Mr. A. R. Takkar, Adv.
43.	Original Application No. 168(THC)/2013 (M.A. No. 36/2014 & M.A. No. 417/2016)	Karan Singh Vs State of H.P. & Ors.	Mr. T.S.Bhogal Mr.Suryanarayana Singh, Sr. AAG for State of Himachal Pradesh Mr. Vikas Malhotra, Adv. Mr. D. K. Thakur, Adv. for HPPCB Mr. T. S. Chouhan, Adv. Mr. Pawan Upadhyay, Adv. Mr. A. R. Takkar, Adv.

CASES OF COURT NO. 2			
FOR ADMISSION			
44.	Original Application No. 683/2016 (M.A. No. 1481/2016 & M.A. No. 1482/2016)	Radhey Shyam & Ors. Vs. State of Rajasthan & Ors.	Mr. Devender Singh Thind, Adv. for Applicant
45.	Original Application No. 684/2016 (M.A. No. 1483/2016 & M.A. No. 1484/2016)	Navratan Mal Prajapat & Anr. Vs. State of Rajasthan & Ors.	Mr. Devender Singh Thind, Adv. for Applicant
46.	Original Application No. 685/2016 (M.A. No. 1485/2016 & M.A. No. 1486/2016)	Sabeer Hussain Vs. State of Rajasthan & Ors.	Mr. Devender Singh Thind, Adv. for Applicant
47.	Original Application No. 686/2016 (M.A. No. 1487/2016 & M.A. No. 1488/2016)	Balveer & Anr. Vs. State of Rajasthan & Ors.	Mr. Devender Singh Thind, Adv. for Applicant
48.	Original Application No. 687/2016 (M.A. No. 1489/2016 & M.A. No. 1490/2016)	Sadhu Singh & Ors. Vs. State of Rajasthan & Ors.	Mr. Devender Singh Thind, Adv. for Applicant
49.	Original Application No. 688/2016 (M.A. No. 1491/2016 & M.A. No. 1492/2016)	Nand Lal & Ors. Vs. State of Rajasthan & Ors.	Mr. Devender Singh Thind, Adv. for Applicant
50.	M.A. No. 1451/2016 & M.A. No. 1452/2016 IN Original Application No. 322/2015	Bhartiya Kisan Sangh Vs State of Rajasthan & Ors.	Mr. Mrinmay Bhattmewara, Adv. for Applicant in M.As.
51.	M.A. No. 1453/2016 to M.A. No. 1459/2016 IN Original Application No. 89/2014	Bhartiya Kisan Sangh Vs State of Rajasthan & Ors.	Mr. Mrinmay Bhattmewara, Adv. for Applicant in M.As.
52.	M.A. No. 1460/2016 to M.A. No. 1480/2016 IN Original Application No. 88/2014	Bhartiya Kisan Sangh Vs State of Rajasthan & Ors.	Mr. Mrinmay Bhattmewara, Adv. for Applicant in M.As.
53.	Original Application No. 690/2016	Anil Varma Vs. Union of India & Ors.	Ms. Sunaina Valecha, Adv. for Applicant
AFTER NOTICE			
54.	Original Application No. 207/2016 (M.A. No. 388/2016)	Ashok Kumar Vs. Chief Secretary, Govt. of NCT of Delhi Ors.	Mr. Ashok Kumar, Applicant in person Mr. Tarunvir Singh, Adv. for R-1 & 5 Ms. Puja Kalra, Adv. for R-2 Ms. Sakshi Popli, Adv. for R-3, 8 & DJB Mr. Sanjay Dewan, Adv. for R-6 Mr. B. V. Niren, Adv. for CGSC Mr. Gaurav Verma, Adv. for R-7
55.	Original Application No. 680/2016 (M.A. No. 1442/2016)	Vikrant Kumar Tongad Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Ms. Deep Shikha Bharati, Adv. for R-1 Mr. Abhishek Yadav, Adv. for R-3, 4 & 6
FOR HEARING			
56.	Original Application No. 101/2014	Sobha Singh & Ors. Vs State of Punjab & Ors.	Mr. Manish Kumar, Adv. for Applicant Mr. Anil Soni, AAG for R-1 Ms. Panchajanya Batra Singh, Adv. for R-3 Mr. B. V. Niren, Adv. for MoUD Mr. Shubham Bhalla, Adv. for R-5 Mr. S. S. Shamshery, Adv. for R-6 & 7 Mr. A.R Takkar, Adv. for R-9 to 11 Mr. Rajkumar, Adv. for CPCB

57.	Appeal No. 151/2015 (M.A. No. 1349/2015, M.A. No. 458/2016 & M.A. No. 860/2016)	Sudiep Shrivastava Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Appellant Mr. Rahul Pratap, Adv. for MoEF Mr. Pinaki Misra, Sr. Adv. with Ms. Shashi Juneja, Adv. for R-2 & 3 Mr. R. K. Singh, Adv. for R-4 Mr. Soumyajit Pani, Adv. for R-6 Ms. Priyanka Sinha, Adv. for R-7
58.	Original Application No. 470/2015 (M.A. No. 1076/2015)	Sudiep Shrivastava & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Maheen Pradhan, Adv. for R-1 Mr. Pinaki Misra, Sr. Adv. with Ms. Shashi Juneja, Adv. for R-2 & 3 Mr. R. K. Singh, Adv. for R-4 Mr. Soumyajit Pani, Adv. for R-6 Ms. Priyanka Sinha, Adv.
59.	Original Application No. 100/2016 (M.A. No. 194/2016 & M.A. No. 546/2016)	Gram Sarai Vikas Samiti (Regd.) Vs. State of Uttarakhand & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Ms. D. Bharathi Reddy, Adv. for R-1 Mr. Sunil Prakash Sharma, Adv. for R-3 Mr. Rahul Verma, Adv. Mr. Mukesh Verma, Adv. for R-4
60.	Original Application No. 400/2016	Kendriya Samaj Seva Samiti (Regd.) Vs. Principal Secretary Forest, Govt. of M.P. & Ors.	Mr. V. K. Shukla & Mr. Anchal Mehrotra, Adv. for Applicant
61.	Original Application No. 401/2016	Kendriya Samaj Seva Samiti (Regd.) Vs. District Magistrate, Etawah, UP & Ors.	Mr. V. K. Shukla & Mr. Anchal Mehrotra, Adv. for Applicant Mr. Abhishek Yadav, Adv. for State of U.P.

Date : 6th January, 2017
Time : After the above Bench

HON'BLE MR. JUSTICE SWATANTER KUMAR
CHAIRPERSON

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
62.	Appeal No. 07/2015 (Civil Appeal No. 10463- 10464/2016)	Jal Biradari & Anr. Vs. MoEF & Ors.	Ms. Gayatri J. Singh, Sr. Adv. with Mr. Kartik Nagarkatti, Adv. for Appellant Mr. Balendu Shekhar, Adv. for R - 1 Mr. B.V. Niren, Adv. for R - 2 Mr. Mukesh Verma, Adv. for R - 3 to 5 Ms. Kiran Bhagalin, Adv. for R - 6 Mr. Kuldeep S. Patil, Adv. for R - 7 Mr. R. P. Bhatt, Sr. Adv. with Mr. S. Sukumaran, Adv. for R-8 Mr. Bhupesh Pathak, Adv. for R-9 Ms. Yogmaya Agnihotri, Adv. for CECB

For orders, cause list and other information please visit our website: www.greentribunal.gov.in